

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF MAY- 2026

Form 1 List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

Form 2 List of cases in which e-Payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

Form 5
List of cases in which Case Management Hearing was held during the month of MAY 2026

No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 6
Contested Commercial Cases disposed during the month of MAY 2026

Sr. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/6/2026	MS La Monte Enterprise Vs Director General Assam Rifles	Shri H. Sharma Vs Dr. N.Mozika	21-04-2026	----	06-05-2026	15 days	Contested/ Disposed otherwise	---	---	151 CPC
3.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/5/2024	Hindustan Construction Co Ltd Vs MS Sanjib Services	Shri H. Sharma Vs Dr. N.Mozika	09-07-2024	----	07-05-2026	1 year 10 months 2 days	Contested/ Rejected	---	---	5 and 8 Arbitration and Conciliation Act

	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/10 /2018	North Eastern Electric Power Corporation Ltd Vs M/s Patel Engineering Ltd	Shri.V.K.Jindal Vs Shri.A. Batsukar	05-11-2018	----	11-05-2026	7 years 6 months 9 days	Contested/ Rejected	---	---	34 Arbitratio n and Conciliati on Act
5.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/11 /2018	North Eastern Electric Power Corporation Ltd Vs M/s Patel Engineering Ltd	Shri.V.K.Jindal Vs Shri.A. Batsukar	05-11-2018	----	11-05-2026	7 years 6 months 9 days	Contested/ Rejected	---	---	34 Arbitratio n and Conciliati on Act
6.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/12 /2018	North Eastern Electric Power Corporation Ltd Vs M/s Patel Engineering Ltd	Shri.V.K.Jindal Vs Shri.A. Batsukar	13-11-2018	----	11-05-2026	7 years 6 months 1 day	Contested/ Allowed	---	---	34 Arbitratio n and Conciliati on Act
7.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/13 /2018	North Eastern Electric Power Corporation Ltd Vs M/s Patel Engineering Ltd	Shri.V.K.Jindal Vs Shri.A. Batsukar	13-11-2018	----	11-05-2026	7 years 6 months 1 day	Contested/ Allowed	---	---	34 Arbitratio n and Conciliati on Act

Summary of Commercial Cases during the month of MAY 2026

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	2	6	-	8
2.	Judge, Commercial Court, Shillong	East Khasi Hills	194	Instituted = 00 Transferred = 00 Total = 00	Main Case (contested) = 04 Main Case (uncontested) = 10 Total = 14	180

Information on Commercial Dispute Cases taken up for Mediation by the Meghalaya State Legal Services Authority for the month of May, 2026.

List of cases received for Pre-Institution Mediation and Settlement during the month of MAY, 2026

Sr. No.	Name of Mediation Centre:	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	97 nos.	10 nos.	Nil	2 nos.	Total= 105 nos. (91 nos. of applications are in the pre-mediation stage and notices have been served and 14 nos. mediation sittings are pending)